

on the Table of the Lok Sabha. [See Appendix III, annexure No. 55]

(b) The loans advanced to the State Governments for any particular year have necessarily to be based on the actual expenditure incurred by the respective States during that year.

Review of Proceedings of Parliament by A.I.R.

1836. Shri Tangamani: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether there is review of proceedings of Parliament in the A.I.R. English programme;

(b) if so, how it is prepared; and

(c) whether the script of 20th February, 1961 and also the script of news of 21st February, 1961 will be laid on the Table?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Yes, Sir.

(b) The commentator attends the Parliament and prepares the commentary on his personal impressions after due check with material gathered by PTI and A.I.R. correspondents.

(c) The desired texts are laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 56]

Hindi Raksha Samiti

1837. Shri Hem Raj: Will the Prime Minister be pleased to state:

(a) whether Swami Rameshwaranand, one of the leaders of Hindi Raksha Samiti, met him; and

(b) whether the representation was made regarding the language issue of Punjab?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes, the Prime Minister recently received a delegation of the Hindi Raksha Samiti, which included Swami Rameshwaranand.

(b) The delegation pleaded the cause of Hindi in the Punjab.

Industrial Estates in J. & K.

1838. Shaikh Mohammad Akbar: Will the Minister of Commerce and Industry be pleased to state:

(a) the total number of Industrial Estates established in Jammu and Kashmir State during the Second Five Year Plan; and

(b) what is the target for Third Five Year Plan?

The Minister of Industry (Shri Manubhai Shah): (a) Three Industrial Estates one each at Gandhinagar, Srinagar and Anantnag, have been established during the II Plan.

(b) A provision of Rs. 168.24 lakhs has been made for Industrial Estates during the Third Plan period for Jammu and Kashmir State.

Small Scale Industries in Jammu and Kashmir

1839. Shaikh Mohammad Akbar: Will the Minister of Commerce and Industry be pleased to state the amount of industrial loans proposed to be given to Jammu and Kashmir State during the Third Five Year Plan under Small Scale Industries programme?

The Minister of Industry (Shri Manubhai Shah): The allotment for Jammu and Kashmir State for the Third Five Year Plan for Small Scale Industries and Industrial Estates is Rs. 304.00 lakhs. The break-up of this allotment is as follows:

Small Scale Industries Rs. 135.76 lakhs
Industrial Estates Rs. 168.24 lakhs

Disposal Wing of D.G.S.&D.

1840. Shri Chandak: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the value of the stores disposed of by the Disposals Wing of the D.G.S.&D. during the year 1959-60;